

C. A. T. Bench, JAIPUR

Date of Order	Orders C.P. No. 31/94
21.9.94 RECEIVED J.K.N. 21/9/94 Per Vijay 22/9/94	None present on behalf of any of the parties. The Contempt petition is dismissed and notices discharged. (O.P. Sharma) M (A) (D.L. Mehta) V.C.